Suppl. Cause List No. 1 Sr. No. 05

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 57/2020

Darshan Kour ...Applicant

Through:-Mr. Ajay Gupta, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

**ORDER** 

Objections have been filed.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi